

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P.(IB) -219(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- IDBI Bank Ltd
V/s
Shaily Prince Goyal

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Komal Bhoir appeared for the Applicant through VC and Counsel, Abhishek Salian a/w Aditya Nair appeared for the Respondent through VC. At request of the Counsel for the Applicant list this matter on **19.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)